

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 1828**  
TO BE ANSWERED ON 25.11.2016

**HELPLINE FOR WOMEN**

1828. SHRI RAMSINH RATHWA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented any women helpline to attend to complaints relating to sexual offences and harassment; and
- (b) if so, the details thereof and the number of complaints registered/reported in these helpline and the action taken pursuant thereto?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHANA RAJ)

(a) & (b) The Scheme for Universalisation of Women Helpline is being implemented since 1<sup>st</sup> April, 2015 to provide 24 hour emergency and non-emergency response to women affected by violence including sexual offences and harassment both in public and private sphere, including in the family, community, workplace, etc.

As Women Helplines are becoming operational recently, data regarding number of complaints registered/reported have been received only from States of Chhattisgarh, Arunachal Pradesh, Uttarakhand, Mizoram and Nagaland. The complaints registered/reported were referred to the appropriate authority such as police, Counsellor, Hospital, Protection Officer etc. as per their requirement or provided information about the government schemes/programs as requested. The details are as under :

Sl. No.	State/UTs	No of Women assisted	Report period
1	Chhattisgarh	561	June, 2016-November, 2016
2	Arunachal Pradesh	22	August, 2016 - March, 2016
3.	Uttarakhand	51	April,2016 – September, 2016
4.	Mizoram	15	July, 2016
5.	Nagaland	46	April, 2016-June, 2016

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